

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 609**  
**IB-1689/PB/2019**

**IN THE MATTER OF:**

**M/s. Modland Wears Pvt. Ltd.**  
**Vs**

**...PETITIONER**

**M/s. Annies Apparel Pvt. Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 19.02.2024**  
**(Hearing through VC & Physical Mode)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

**For the Applicant/SEBI**

**:** Adv. Abhishek Baid, Adv. Mohit Kumar Bafna, Adv. Praneet Das in IA/4226/2023.

**For the RP**

**:** Mr. Ajay K. Jain Advocate for RP Mr. Rajiv Bajaj, Advocate

**For the Respondent/Corporate Debtor**

**:** Adv. Anjali Jain, Adv. Sagar Agarwal, Adv. Aditi Sahu on behalf of Areness for Respondent No. 4 in IA 3023/2020.

**ORDER**

Due to paucity of time, matter is adjourned to **20.03.2024**.

**Sd/-**  
**(Court Officer)**